

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 23.01.2020**

**NOTICE**

Take notice that the following matters listed on 24.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission of India & Ors. <b>With</b>	Aakansha Kaul	Yaman Verma-R (2& 3) Udayan Jain-R1
<b>2.</b>	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain-R1
<b>3.</b>	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India  <b>With</b>	VaibhavGaggar	Rajshekhhar Rao
<b>4.</b>	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh & Anr. Vs. Ghaziabad Development Authority and Anr.	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
<b>5.</b>	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.  <b>With</b>	PremaPriyadarshini	R.D. Makheeja V. B. Arya
<b>6.</b>	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

	(Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)			
7.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

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**By Order**

**-sd/-  
Registrar**